

HC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS COMPLEX, DELHI**

ORDER

The following transfer and posting order are hereby made with immediate effect:

Sl. No.	Name & E. C.	From	To
1	Sh. Krishan Kant, SJA, EC: 2448	Office Pool, East District, KKD, Delhi	Incharge, Copying Agency, KKD, Delhi
2	Sh. Rajvansh SJA, EC 13384	SJA/Incharge, Copying Agency, KKD, Delhi	Co-Incharge, Copying Agency, KKD, Delhi

Note: Sh. Rajvansh, SJA, EC 13384 shall act as link Incharge of Copying Agency in absence of Sh. Krishan Kant, Incharge, Copying Agency.

[Signature]
17/03/23

(SANJAY GARG-I)
Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi

No. 2735-2744 /Admn. (East)/KKD/Delhi/2023

Dated, Delhi: 17/03/2023

Copy forwarded for information & necessary action to:

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Principal District & Sessions Judge, North-East District, KKD, Delhi
3. The Principal District & Sessions Judge, Shahdara District, KKD, Delhi
4. The Officer Incharge, Copying Agency, KKD, Delhi
5. The Nodal Officer/Administrative Civil Judge, East District, KKD, Delhi
6. The Administrative Officer (Judl.)/Incharge, Admn. Branch, East District, KKD, Delhi
7. For uploading on LAYERS
8. The Dealing Assistant, Website Committee, KKD/Tis Hazari Courts, Delhi.
9. The Officials concerned for immediate compliance.
10. The PS to undersigned.

[Signature]
17/03/23

Principal District & Sessions Judge
East District, Karkardooma Courts, Delhi